

Central Administrative Tribunal
Jabalpur Bench

OA No. 742/06

Jabalpur, this the 1st November 2006.

CORAM

Hon'ble Dr.G.C.Srivastava, Vice Chairman
Hon'ble Mr.A.K.Gaur, Judicial Member

Bhaiyalal
S/o Shri Jhunnilal
R/o near Ghan Bharti School
Gangamai, Vehicle Factory
Jabalpur.

Applicant

(By advocate Shri S.K.Nandi on behalf of Shri S.Paul)

Versus

1. Union of India
Ministry of Defence
Defence Production
New Delhi.
2. Chairman-cum-Director General
Ordnance Factory Board
10-A, Shaheed S.K.Bose Marg
Kolkata.
3. General Manager
Gun Carriage Factory
Jabalpur.

Respondents

(By advocate Shri S.K.Mishra)

ORDER (oral)

By Dr.G.C.Srivastava, Vice Chairman

This Original Application has been filed against the order of the Disciplinary Authority passed on 14.10.2004 imposing the penalty of compulsory retirement from service. The applicant has filed an appeal against the order of the Disciplinary Authority before the Appellate Authority on 22.10.2005 but no response has been received by the applicant from the Appellate Authority.

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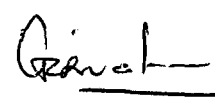
2. Learned counsel for the applicant has submitted that the applicant would be satisfied if the Appellate Authority is directed to decide the appeal of the applicant within a specified period.

3. Accepting this prayer, we direct respondent No.2 to consider the appeal filed by the applicant on 22.10.05 (A-12) along with the submissions made in this OA and dispose of the appeal within a period of three months by a detailed and reasoned order. It be noted that we have not considered the case on merits.

4. We have heard Shri S.K.Mishra, appearing on behalf of the respondents also.

5. With aforesaid directions, the OA is disposed of.


(A.K. Gaur)
Judicial Member


(Dr. G.C. Srivastava)
Vice Chairman

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पृष्ठंकन सं ओ/व्या.....जबलपुर, दि.....
पतिलिपि काचो पत्र -
(1) सचिव, उच्च न्यायालय, जबलपुर, जबलपुर
(2) आदेशक को/द्वारा.....के कार्यालय
(3) सचिव को/द्वारा.....के कार्यालय
(4) अध्यक्ष, ओ.आ.ए. न्यायालय, जबलपुर
सूचना एवं आवश्यक कार्रवाई हेतु
उप सचिव

S. Paul Adv 238
S. K. Mishra Adv 238


7-11-06